

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 17 & 18 OF 2015 AND  
APPEAL NO. 106 OF 2016**

**Dated: 22<sup>nd</sup> November, 2018**

**In the matters of:**

**APPEAL NOS. 17 & 18 OF 2015**

Green Energy Association ..... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & ..... Respondent(s)  
Ors.

**APPEAL NO. 106 OF 2016**

M/s Green Energy Association ..... Appellant(s)  
Versus  
Chhattisgarh State Electricity Regulatory Commission & ..... Respondent(s)  
Ors.

**ORDER**

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **24-1-2019**.

Court Master/PPS

*tpd*